

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).23480-23482/2019

(Arising out of impugned final judgments and orders dated 30.03.2018 in WA No. 14246/1984, 13.02.2019 in SA No. 117/2019 and 08.03.2019 in SA No. 117/2019 passed by the High Court Of Judicature At Allahabad)

RAMESH CHANDRA PANDEY

Petitioner(s)

VERSUS

CENTRAL BANK OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

(IA No.112965/2019-EXEMPTION FROM FILING O.T., IA No.112962/2019-PERMISSION TO FILE LENGTHY LIST OF DATES, IA No.112960/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Ramesh Chandra Pandey, Adv.
M/S. V. Maheshwari & Co., AOR

For Respondent(s) Mr. O. P. Gaggar, AOR
Mr. Sachindra Karn Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these petitions on 29th September 2022.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(NAND KISHOR)
COURT MASTER

